The amount of money Government proposes to spend *i.e.* Budget Estimate (BE) under these schemes (including Nutrition Component) in the year 2015-16 is as follows:

(₹ in crore)

Name of the Scheme	BE 2015-16
Tvaine of the Benefite	DE 2013-10
ICDS	8335.77
Sabla	75.50
IGMSY	438.00
RGNCS	205.94
National Nutrition Mission (NNM)	205.79

Funds for Nirbhaya Fund

- 901. SHRI DEREK O BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
 - (a) the fund allocated to the Nirbhaya Fund in the years 2013-14 and 2014-15;
- (b) the actual spending from the Nirbhaya Fund in the years 2013-14 and 2014-15;
- (c) the measures that have been taken to enhance the safety of women through the Nirbhaya Fund in the above mentioned years;
- (d) the number of rape crisis centres that have been established, and the total number that is proposed to be established; and
- (e) the measures taken to make public transport safer for women and the reported impact of the same?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) A total amount of ₹ 3,000 crore has been allocated to Nirbhaya Fund so far. Year-wise details of allocation are as under:

Year	Allocation
2013-14	₹ 1,000 crore
2014-15	₹ 1,000 crore

- (b) and (c) Out of Nirbhaya Fund, a proposal of Ministry of Road Transport and Highways on "Security for women in Public Road Transport in the Country" with the estimated cost of ₹ 1405 crore and a proposal of Ministry of Home Affairs for establishing an emergency response system to attend women in distress with the estimated cost of ₹ 321.69 crore had been approved by the Cabinet Committee on Economic Affairs on 2nd January, 2014 and 4th February, 2014 respectively. An amount of ₹ 150 crore and ₹ 50 crore were provided to Ministry of Home Affairs and Ministry of Road Transport and Highways respectively for their sanctioned projects during the year 2014-15. Apart from this, recently two schemes of Ministry of Women and Child Development *i.e.* One Stop Centre for Women affected by violence with total project cost of ₹ 18.58 crore approved on 4th March, 2015 and Scheme for Universalisation of Women Helpline with a total project cost ₹ 69.49 crore approved on 19th February, 2015 to be funded through Nirbhaya Fund for implementation from the financial year 2015-16.
- (d) The One Stop Centre Scheme initiated by the Ministry which is being implemented by States/UTs from 1st April, 2015 aims at facilitating/providing medical aid, police assistance, legal counselling/court case management, psychosocial counselling and temporary shelter to women affected by violence. The Scheme envisages establishment of One Stop Centre in each State/UT.
- (e) A proposal of Ministry of Road Transport and Highways on "Security for Women in public road transport in the country" with estimated cost of ₹ 1405 crore was approved by the Cabinet Committee on Economic Affairs on 2nd January, 2014. The proposal will be implemented initially in 32 cities across the country and eventually will cover all cities. All public transport will be equipped with GPS device, emergency button and CCTV system which would support faster response time in attending to distress calls.

Modification of LTC rules

902. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state whether Government is planning to modify the LTC Rules and if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): Review of rules relating to service conditions of Government servants including Central Civil Services (Leave Travel Concession) Rules, 1988 is an ongoing process. Suitable amendments are made as and when necessary.